

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1753**  
TO BE ANSWERED ON 20<sup>TH</sup> DECEMBER, 2018

**CONSTRUCTION OF NHs IN GUJARAT**

1753. SHRIMATI POONAMBEN MAADAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) the details of the ongoing/pending projects of construction and development of National Highways (NHs) in the country, State-wise especially in Gujarat during the last three years and the current year;
- (b) whether construction work is yet to commence on atleast 150 NH projects, covering over 5000 km, which were awarded during the last financial year and if so, the reasons for the delay;
- (c) the steps taken/being taken by the Government to expedite the process;
- (d) the status of acquisition of land for widening the National Highways in Gujarat till 31 March, 2018;
- (e) whether the process of aligning the bypasses on the said National Highways has been completed and if so, the time by which the construction work on the said National Highways is likely to be completed; and
- (f) the details of modules viz. Public-Private-Partnership (PPP) or Build, Operate and Transfer (BOT) etc. being adopted for their construction?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) the details of the ongoing/pending projects of construction and development of National Highways (NHs) in the country, including Gujarat during the last three years are as under:

	Nos.	Length ( in km)	Cost (Rs in Crore)
India	1702	55577	596646
Gujarat	20	223	2713

- (b) Yes, there are 143 nos. of NH projects for a length of 6305 kms., awarded during the last financial year which are yet to commence. Delay is due to delay in LA, permission for forest clearance & other pre construction activity.
- (c) the steps taken/being taken by the Government to expedite the process are as under:

- Award of projects after adequate preparation in terms of land acquisition, clearances etc.
- Allowing utility shifting during development period.
- Close coordination with other Ministries and State Governments
- Regular review at various levels.

(d) Out of total 14066 hectare to be acquired, 3D notification for 6431 hectare has been published.

(e) The process of aligning bypass and geometric improvement is done at the time of finalization of DPR and after completion of LA, construction work is taken up.

(f) The projects are implemented based on liability of the project depending on tollable traffic. In the 1<sup>st</sup> step in case of adequate traffic, projects is taken up on PPP, HAM mode of contract, failing which project is taken up on EPC mode of contract.

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